

**SITTING ARRANGEMENT – PARTIAL MODIFICATIONS**

The following partial modifications are made in the sitting arrangements in the Principal Seat at Madras with effect from 08-11-2021:

**Principal Seat at Madras**

- I. Hon'ble Division Bench consisting of Hon'ble Mr. Justice T. Raja and Hon'ble Mr. Justice J. Sathya Narayana Prasad will take up First Appeals and Second Appeals to be heard by Division Bench – up to the year 2019; Original Side Appeals – up to the year 2019; All other Appellate Side Cases to be heard by Division Bench which are not specifically assigned to any other Division Bench – up to the year 2019; Civil Miscellaneous Appeals arising from Family Courts.
- IA. When Division Bench is not sitting, Hon'ble Mr. Justice T. Raja will take up old writ petitions relating to General Miscellaneous from the provisional list.

/BY ORDER OF THE HON'BLE THE CHIEF JUSTICE/

High Court, Madras  
Dated: 06-11-2021

Registrar (Judl.)